

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No : -  
Petition No : CP/43(CHE)2023  
Name of Petitioner : Operating Lease & Hire Purchase Company Ltd  
& VS  
Name of Respondent : H M Brothers Ltd and Another  
Section : Sec 252(3) of CA, 2013  
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**ORDER**

Present: Ms. Ramya, Ld. Counsel for Applicant.  
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

RoC report has been filed vide SR. No.1022. Latest balance sheet available is as on 31.03.2012 where an unsecured borrowing of Rs.20 lakhs has been issued.

Let counsel for the Petitioner file proof to show that they are the creditors for the Respondent Company viz., H M Brothers Ltd, by way of memo within two weeks from today.

List the Petition for hearing on **29.05.2024**.

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[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

-sd-

[JYOTI KUMAR TRIPATHI]  
MEMBER (JUDICIAL)